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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/41/ (IB)/2017
NAME OF THE PETITIONER(S) : ENTRUST COMMUNICATIONS PVT LTD
NAME OF THE RESPONDENT(S) : UNIVERSAL TELECOMMUNICATIONS (I) PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SENIOR COUNSEL
Mr. SHANKAR NARAYANAN
FOR R4P PARTNERS

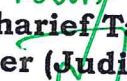
COUNSEL FOR RESPONDENT


FOR R4P PARTNERS

ORDER

Counsel for both the parties present and prayed for time in order to verify the accounts and to arrive at a conclusion in relation to the amount to be repaid to the Petitioner. At request, time is enlarged. Put up on 24.9.2017 at 10.30.A.M.


(S. Vijayaraghavan)
Member (Technical)
HV


(Ch. Md. Sharief Tariq)
Member (Judicial)